

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. †321
TO BE ANSWERED ON 05.02.2024

RENOVATION OF ANCIENT FORTS AND TEMPLES

†321. SHRI DEV JI M. PATEL:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government proposes to declare Swarnagiri Fort, Lohiyanagarh, Kot Kasta Fort, Topkhana (Sanskrit Pathshala), Achalgarh Fort, Achaleshwar Mahadev Temple-Mount Abu, Varaha Temple of Bhinmal, Narmadeshwar Ghat Temple, Silu Sanchore as world heritage;
- (b) if so, the details thereof;
- (c) whether the Government has formulated any scheme for the renovation of such ancient temples and forts; and
- (d) if so, the details thereof;

ANSWER

THE MINISTER OF CULTURE, TOURISM AND
DEVELOPOMENT OF NORTH EASTERN REGION
(SHRI G. KISHAN REDDY)

- (a) No Sir, none of these properties have been proposed for inclusion in the World Heritage & List. Inclusion of any site in the World Heritage List depends upon its Outstanding
- (b) Universal Value, Authenticity and Integrity, and fulfillment of the criteria as defined in the UNESCO's Operational Guidelines 2023. Moreover, the proposed property must remain in the UNESCO's Tentative List for at least one year prior to submitting its nomination dossier. None of the properties have been included in the Tentative List.
- (c) Swarnagiri fort, Lohiyanagarh, Kot Kasta Fort, Topkhana (Sanskrit Pathshala), Achalgarh & Fort, Achaleshwar Mahadev Temple-Mount Abu, Varaha Temple of Bhinmal,
- (d) Narmadeshwar Ghat Temple, Silu-Sanchore do not come under the jurisdiction of the Archaeological Survey of India. However, all the monuments including temples and forts protected under Archaeological Survey of India are in good state of conservation and preservation. Regular works are carried out based on requirements and Annual Conservation Plan of the monument.
